

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/164/KOB/2024 in CP(IB)/20/KOB/2021
SECTION	REG 15 IBBI
NAME OF PARTIES	K. EASWARA PILLAI (LIQUIDATOR) IN THE MATTER OF M/S PERIYAR AGRO FOOD INDUSTRIES PVT.LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23 April 2024

ORDER

IA(IBC)/164/KOB/2024 in CP(IB)/20/KOB/2021

This is an IA bearing No. 164/KOB/2024 filed by the Liquidator of M/s Periyar Agro Food Industries Private Limited as per Regulation 15 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for placing on record the 5th Quarterly Progress Report for the quarter starting from 01.01.2024 to 31.03.2024.

Learned Liquidator, Mr. K Easwara Pillai appears through virtual mode.

The said report of the Liquidator is discussed in detail and taken on record.

Liquidator is directed to place on record the audited accounts of the company which is under liquidation.

With the aforesaid observations, this IA(IBC)/164/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)